

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 14  
CP No. 195/130/JPR/2020  
Under Section 130 of  
Companies Act, 2013

**In the matter of:**

**Basant Kumar Goyal & Ors.**

...Petitioners

**Versus**

**Mentor Home Loans India Ltd. & Ors.**

... Respondents

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

Due to paucity of time, the matter could not be taken up. Post the matter to  
29.01.2021.



(Raghu Nayyar)  
Technical Member



(Ajay Kumar Vatsavayi)  
Judicial Member

January 28, 2021  
H.A